

कठिन जीवन-परिस्थितियों की प्रतिपूर्ति के लिये परियोजना भत्ता दिया जाता है ।

(ख) वर्तमान रियायतों को काफी समझा जाता है और अतिरिक्त सुविधाएं देने का कोई प्रस्ताव नहीं है ।

#### New Residence for Prime Minister

4822. SHRI BABURAO PATEL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the amount to be spent on the Prime Minister's new residence and when it will be completed; and

(b) whether the Prime Minister's new house would be a permanent official residence like 10, Downing Street, London?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). The work relating to the new official residence of the Prime Minister which is intended to provide a permanent arrangement is still at the planning stage. The amount to be spent on the construction will depend on the design and specifications finally adopted. It is not possible to state at this stage as to when it will be completed.

#### Revision of Electricity Rate in Rajasthan

4823. DR. KARNI SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central Government will be represented in the Tariff Committee which the Government of Rajasthan is going to set up to revise the electricity rates in the State which are amongst the highest in the country;

(b) whether the Central Government or the Rajasthan Government

have any scheme to compensate the people from whom the highest rates have been charged, and more specially those who live in the famine hit areas;

(c) how long the Government of Rajasthan will take in introducing a State rate for light and domestic power as has been done in Punjab; and

(d) how many wells have so far been energised in the famine-hit areas and more specially in the Bikaner Division?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Rajasthan State Electricity Board has powers under the Electricity (Supply) Act, 1948 to adjust the tariff rates from time to time so that the Board does not carry on its operations under loss. The Electricity Board has constituted a tariff Committee; it is not necessary for the Central Government to be represented on the Committee.

(b) All consumers are being charged at normal tariff at all places by the Rajasthan State Electricity Board and hence the question of compensation does not arise.

(c) The question of introducing a single slab tariff for domestic lighting, fan and domestic power is under consideration of the tariff committee.

(d) Upto 31-3-1969, 18,795 wells have been energised out of which 2,843 pertain to Bikaner Circle and 2,169 to Jodhpur Circle which are mostly the famine-hit areas.

#### Memorandum of Demands Submitted by C. P. W. D. Sectional Officers' Association

4824. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND